The Committee recommended that the House should sit upto 6.00 P. M. and beyond each day as necessary for the transaction of Government Legislative and other Business.

It also decided that we missed two days of the House and today, we would dispense with the lunch hour, definitely not the lunch.

RE. BOMB BLASTS IN FOUR TRIANS

SHRI GURUDAS GUPTA (West Bengal) Madam, ... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: I have permitted some people. Let me go accordingly ... (*Interruptions*) ...

SHRI GURUDAS DAS GUPTA: Madam, there are number of things. The Government must make a statement ... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: I am permitting Mr. Gaya Singh because he came first.

श्री गया सिंह (बिहार) : मैडम, आज एक चौंकाने वाली घटना हुई है। देश में चार ट्रेनों में एक साथ बम बिस्फोट हुए—हावड़ा से दिल्ली आने वाली राजधानी एक्सप्रेस में, दिल्ली से हावड़ा जाने वाली राजधानी एक्सप्रेस में, बंबई से दिल्ली आने वाली राजधानी एक्सप्रेस में, आंध्र प्रदेश से आने वाली ए० पी० एक्सप्रेस में। जैसा अभी माननीय सदस्य बोल रहे थे, एक और ट्रेन में आज सवेरे यह घटना हुई है। इसलिए हम आपके माध्यम से हाऊस को यह सूचना देते हुए सरकार से मांग करना चाहते हैं कि पिछले महीनों में कई ट्रेन एक्सीडेंट हुए, लेकिन आज यह चार-पांच ट्रेन में एक साथ बम विस्फोट हुए हैं, इस पर तत्काल सरकार की ओर से बयान आना चाहिए क्योंकि बहुत सारे हमारे मैम्बर जो हावड़ा से आ रहे थे, बंबई से आ रहे थे, वह भी अभी तक नहीं पहुंच पाए हैं। इसलिए आपके माध्यम से मैं सरकार का ध्यान आकृष्ट करते हुए सरकार से बयान की मांग करता हूं।

श्री एस० एस० अहलुवालिया (बिहार) : महोदया, यह जो ट्रेन के अंदर बम रखकर लोगों को आहत करने की कोशिश की गई है, एक पुरानी साजिश है और इससे पहले एक खबर छपी थी कि आई०एस०आई०, पाकिस्तान की इंटेलीजेन्सी, के कुछ लोग यहां पर बहुत सक्रिय हैं और 6 तारीख को वे कुछ बलवा यहां करेंगे। आज के हिन्दुस्तान के सभी अखबारों में, खासकर के दिल्ली के अखबारों में दिया गया है कि यहां के पुलिस कमीशनर द्वारा बहुत सारी तैयारी की गई कि ऐसी कोई घटना यहां न घटे। तो क्या रेलवे अधिकारियों ने भी ऐसी तैयारी की थी? यहां से ट्रेन चल रही थीं या रास्ते में स्टेशनों पर कोई ऐसी तैयारी की गई थी।

महोदया, दुर्भाग्य की बात है कि इस देश में कम्युनिलिज्म फैलाने वाली बी० जे० पी० पार्टी की हार होने के बावजूद मध्यप्रदेश में एक नया दौर शुरू किया है। मध्य प्रदेश में उन्होंने आज के दिन एक बाबरी मस्जिद, कागज की बाबरी मस्जिद बनाकर उसका एक ताजिया निकालने की एक पहल शुरू की है और उस ताजिए के माध्यम से उसको ले जाकर एक जगह पटाखे की तरह, जिस तरह रावण को जलाया जाता है, उसी तरह वह जलाएंगे। ऐसा करने वाले लोगों को क्यों नहीं राष्ट्रीय सुरक्षा कानून में रोका जाता, बंद किया जाता? ऐसे लोगों के खिलाफ क्यों नहीं कार्यवाही होती? कार्यवाही में देरी होने के कारण ही ऐसी अवस्था से हम गुजर रहे हैं।

महोदया, जब लोग अच्छी तरह जानते थे, इंटेलीजेन्स फोर्सेज को खबर थी कि आज के दिन यह लोग ऐसा काम करने जा रहे हैं तो इनके जो मिलेजुले लोग थे उनको रोकने की क्यों कोशिश नहीं की गई? दोनों तरफ से आग भड़कने की कोशिश है, एक तरफ तो एनिवर्सरि मनाई जा रही है और एक तरफ से बदला लेने की भावना चल रही है। हिन्दू और मुसलमानों को, दोनों को लड़ाने की पूरी एक साजिश चल

रही है । इस साजिश को रोकने के लिए गृह मंत्रालय ने क्या प्रोग्राम रखा है । उसको कम से कम सदन के सामने रखा जाना चाहिए ।

श्री विष्णु कान्त शास्त्री (उत्तर प्रदेश) : माननीय, मैं आपको धन्यवाद देता हूं कि इस महत्वपूर्ण विषय पर आपने मुझे बोलने के लिए अवसर दिया। यह बहुत ही शर्मनाक बात है कि हमारी सरकार न बंबई, न कलकत्ता, न दिल्ली और न ही मद्रास के बम-विस्फोटों का कोई विश्लेषण कर किसी निष्कर्ष पर पहुंच सकी है और न ही किसी बम विस्फोटकारी को कोई दंड दिया गया है ।

उपसभापति : अभी तो, आज ही तो हुआ, रात ही को तो हुआ है ।

श्री विष्णुकान्त शास्त्री : नहीं पुराने बम विस्फोटों के बारे में बात कर रहा हूं । मैं उस कड़ी से इसको जोड़ रहा हूं ।

उपसभापति : आपने तो आज का पूछा था ।

श्री विष्णुकान्त शास्त्री : मैं उसके बारे में बता रहा हूं । मैं यह बता रहा हूं, चूंकि बंबई, कलकत्ता, दिल्ली और मद्रास में बम विस्फोटों का जिन्होंने अपराध किया, उनको कोई दंड नहीं दिया गया इसलिए उन अपराधियों के हौसले बढ़ रहे हैं । उनके बढ़ते हुए, हौसले, इस बात का प्रमाण हैं कि आज एक साथ चार-चार प्रतिष्ठित राजमार्गों पर चलने वाली रेलों में बम विस्फोट हुए हैं । यह बिल्कुल स्पष्ट है कि यह बम विस्फोट सुनियोजित हैं । यह बिल्कुल स्पष्ट है कि यह बम विस्फोट देश के दुश्मनों के द्वारा किए गए हैं और संभवतः विदेशी ताकतों के इशारे पर किए गए हैं । मैं केन्द्रीय सरकार से यह जानना चाहूंगा कि वह इस सिलसिले में क्या कर रही है ? मैं यह भी जानना चाहूंगा कि आखिर, बम-विस्फोटकारियों के हौसले पस्त करने के लिए वह कौनसा कदम उठाने जा रही है ? जब तक केन्द्रीय सरकार अपराधियों को दण्ड नहीं देती तब तक ऐसे अपराधी और बढ़ते चले जाएंगे । इसलिए मेरी यह मांग है कि आज माननीय गृह मंत्री जी यहां आकर स्पष्टीकरण करें और हमें बताएं कि इन विस्फोटकारियों के विरुद्ध वह कौनसा कदम उठाने जा रहे हैं ?

श्री लक्खीराम अग्रवाल (मध्य प्रदेश) : मैडम, भोपाल के बारे में जो भारतीय जनता पार्टी के ऊपर माननीय सदस्य के द्वारा आरोप लगाया गया है, वह पूर्णतया गलत है । उसकी जांच कराई जानी चाहिए । वह किस प्रकार का षड़यंत्र है, भा० ज० पा० ने इस प्रकार का कोई कार्य नहीं किया है । मैं पूरी तरह से इसका खण्डन करता हूं । अहलुवालिया जी ने गलत उठाया है। . . . . . **(व्यवधान)**

श्री एस० एस० अहलुवालिया : खण्डन क्या करते हैं ? वही कर रहे हैं । डिफेंड क्या करते हैं आप ?

श्री लक्खी राम अग्रवाल : बिल्कुल गलत बात है।

श्री एस० एस० अहलुवालिया : सच बात है ।

श्री लक्खीराम अग्रवाल : बिल्कुल गलत बात है। जांच बैठाई जाए । . . . **(व्यवधान)**

RE. SEVERE CYCLONIC STORM IN COASTAL DISTRICTS OF TAMIL NADU

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu) : Madam, I am on some other issue.

On Saturday, the 4th of December, a severe cyclonic storm lashed the coastal districts of Tamil Nadu resulting in a great havoc and suffering to the people. All the standing crops have been destroyed. Vast area along the coast are under water. The entire telecommunication network has collapsed. There is power failure. All these areas are in darkness. The marooned villages cannot be reached. The people in these areas are undergoing a lot of suffering.

The Chief Minister of Tamil Nadu is making an aerial survey today. We do not know what the extent of the damage is going to be. I rise to bring it to the notice of the House and, through the House, to the notice of the Government that the first priority, the immediate necessity, is to see that the telecommunication lines are restored. At the moment, it is only the Ham radio operators who are helping in the relief measures in these areas. Therefore, we have to immediately restore the telecommunication lines.

I call upon the Central Government to immediately send a team to survey the affected areas, assess the damage and render immediate help. We should not wait for a formal demand to come from the State Government after they make an assessment. That way it would not be possible to render help to the people suffering over there. Help should reach them when they need it the most. I, therefore, call upon the Central Government that without waiting for the formalities to be completed, they should send a team immediately to assess the damage caused by the cyclone and provide relief to the people in the cyclone-ravaged areas of the State.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu) : Madam Deputy Chairman, so far, 56 people have lost their lives. Thousands of people have been rendered homeless. The entire paddy crop has been submerged. The damage is to such an extent that the Chief Minister of Pondicherry, when he wanted to visit the Karaikal region, which is the worst-affected, could not do so because the road was badly damaged and he had to come back from Chidambaram.

Through this august House, I would request the Government of India to see that help is rendered to the maximum extent possible. They should not wait till a formal demand is received from the State Government. This is one thing.

The second thing is that when a team is sent, they make their decisions on a subjective basis. The assessment, on the other hand, should be based on objective facts. There should be proper norms for arriving at the figure. Last time the quantum of relief provided was not at all adequate. It was very meagre. Such a thing should not be repeated this time. I, therefore, request that whatever help the Central Government could extend should be rushed to Tamil Nadu and the people relieved of their sufferings.

THE DEPUTY CHAIRMAN : Mr. Gopalsamy.

SHRI G. SWAMINATHAN (Tamil Nadu) : Madam, kindly permit me. I just want to associate myself with this.

THE DEPUTY CHAIRMAN : Mr. Gopalsamy's name is there. Your name is not there. (*Interruptions*) He has preference over you. I will allow you.

SHRI CHATURANAN MISHRA (Bihar) : Madam, the whole House associates itself with this.

THE DEPUTY CHAIRMAN : We are all joining in this. Nobody is objecting to it.

SHRI V. GOPALSAMY : (Tamil Nadu) : Madam Deputy Chairman, exactly twelve months afterwards, the State of Tamil Nadu has again suffered the worst loss of life and property due to the cyclone and subsequent floods. Last year, we had a debate for two days on the cyclone and floods which seriously damaged the standing crops and resulted in loss of many lives in the State of Tamil Nadu as well as Kerala.

This time, Tamil Nadu and Pondicherry are the worst-affected States. The Chief Minister is making an aerial survey. Last year also an aerial survey was made by the Chief Minister of the State. Twelve months have passed, but relief has not reached the people who are still left in the lurch in the southern districts of my State. Therefore, these aerial surveys would not help the people. People have been uprooted and they have not roof to live under. They

were given a paltry sum of Rs. 250 and, in some places, Rs. 500. They are like refugees in their own homeland in my State. Madam, last year Mr. Balram Jakhar rushed to the State of Tamil Nadu. He had an unathorised meeting also in Fort St. George, but what has prevented them now? By this time they should have sent a team to assess the actual damage and the relief measures that could be undertaken.

Madam, some days back, due to land sliding in Coonoor district, many people lost their lives. This is another assault by nature due to the depression in the Bay of Bengal. About 60 persons have lost their lives and the farmers are the worst affected lot because thousands of acres of standing crops are totally ruined. Therefore, I find fault with the Central Government for this callous approach. Last year they rushed immediately for political reasons. This time they have not taken any steps. Madam, Mrs. Jayanthi Natarajan also correctly pointed out, "Are you waiting for a report ?" Last year the Central Government received a report from the State Government.

THE DEPUTY CHAIRMEN : Please be brief. If you speak briefly, still the Government will listen.

SHRI V. GOPALSAMY : Last year also we debated it for full two days but no relief, nothing happened. For the past 12 months the affected people are in tears. Unless you take steps on war-footing. the tears of the people cannot be wiped. out. Therefore, it is the duty of the Central Government as well as the State Government to come to the rescue of the worst affected people.

SHRI G. SWAMINATHAN : Madam, I associate myself with the issue regarding the serious calamity that has affected Tamil Nadu. It has already been explained by all the Members here. The cyclone this time of the North East monsoon has been very severe and we are told . . .

SHRI V. GOPALSAMY : It is only a publicity stunt.

THE DEPUTY CHAIRMAN : I do not think you should have disagreement on such a calamity.

SHRI G. SWAMINATHAN : Last time also the hon. Chief Minister of Tamil Nadu made an aerial survey and instructions were given to all the officers to undertake relief measures. Several relief measures were provided to the people. The Tamil Nadu Government did its maximum and today also the hon. Chief Minister is going to undertake an aerial survey. It has been said that aerial survey is of no use. Madam, in these conditions, when there is a cyclone or rain havoc, aerial survey has to be undertaken by the Chief Minister or the Ministers of the Centre to assess the whole thing. This is not a matter of politics. Both the Government of India and the Tamil Nadu Government have done their best.

About 40 people have died and a lot of farmers, especially of Thanjavoor district, have been severely affected. *(Interruptions)*.

THE DEPUTY CHAIRMAN : Will you please stop talking when somebody is speaking ? Can you keep quit for two minutes for your own State matter ?

SHRI G. SWAMINATHAN : I am told that roads have become unusable So, I would request that the Central Government should come in aid of the Tamil Nadu Government and see . . .

SHRI MENTAY PADMANABHAM (Andhra Pradesh) : What is the reaction of the Government ?

THE DEPUTY CHAIRMAN : I am not allowing you. आप बैठ जाइए। आप बैठिए। आप पार्टी के लीडर हैं, अपनी गरिमा कायम रखिए। पार्टी के लीडर को ऐसे घड़ी-घड़ी खड़े होना अच्छा नहीं लगता है।

SHRI MENTAY PADMANABHAN : Two issues have been raised here. One is about explosions in trains and the other of the Tamil Nadu issue. The Government

should react. There is no Government here. Are they making a statement or not? What is the use of raising the matter?

THE DEPUTY CHAIRMAN: Please sit down. Take seat. You want something from the Central Government. You made your statement. It is recorded. It will be conveyed to the Government. (*Interruptions*). What about your manners? You do not allow me to speak. This is not proper. You are the leader of a party. Behave like that please. Please, this is my request. Let me finish. I allowed it considering the seriousness of the situation. I allowed four people. Now it is not necessary for the Government to immediately jump into the well and speak. They have heard it. The Minister has heard it. (*Interruptions*). Just a minute. Let them percolate the whole idea into their mind. She will convey to the authorities. She cannot react immediately. (*Interruptions*). I will not permit like this. (*Interruptions*). I am not allowing.

SHRI MENTAY PADMANABHAM: When the Members raised a matter like this, is it not the duty of the Government to react?

SHRI S. VIDUTHALAI VIRUMBI: Let them react. The farmers are suffering.

RE NOT PERMITTING THE SPEAKER OF ARUNACHAL PRADESH LEGISLATIVE ASSEMBLY TO VISIT CHINA

THE DEPUTY CHAIRMAN: I said, please sit down. That's nice.

SHRI NYODEK YONGGAM (Arunachal Pradesh): Madam, I want to know why the Speaker of the Arunachal Pradesh Legislative Assembly was not permitted to visit China along with the Parliamentary Delegation sometime in the month of October. Is it not Arunachal Pradesh a part of India? Are not Arunachalees Indians? Why was the Speaker not allowed to visit China? I want to know it from Government.

RE REQUEST TO DECLARE THE BIRTH AND DEATH PLACES OF DR. RAJENDRA PRASAD AS NATIONAL MEMORIAL

उपसभापति: सत्य प्रकाश जी, आप कुछ कह रहे थे? साईक्लोन में आप भी उड़ गए।

श्री सत्य प्रकाश मालवीय (उत्तरप्रदेश): माननीय उपसभापति जी, 3 दिसंबर 1884 को इस देश के महान स्वतंत्रता सेनानी, गांधीवादी नेता और भारत के प्रथम राष्ट्रपति, जो दो बार राष्ट्रपति हुए, डा० राजेन्द्र प्रसाद का जन्म बिहार के ग्राम जीरादेई में हुआ जो पहले जिला सारन में था और अब जिला सीवान में है। जहां पर राजेन्द्र बाबू का जन्म हुआ था, वह गांव बहुत ही बुरी हालत में है और उनका जो जन्मस्थान है वह जीर्ण-शीर्ण हालत में है। इसके अतिरिक्त राजेन्द्र बाबू के पास अपना कोई मकान भी नहीं था और राष्ट्रपति पद से हटने के बाद वह पटना में सदाकत आश्रम में जाकर रहे और वहीं पर उनकी मृत्यु हुई।

मेरा इस सदन के माध्यम से केन्द्र सरकार से अनुरोध है कि वह राजेन्द्र बाबू के जन्मस्थान ग्राम जीरादेई और सदाकत आश्रम, जहां उनकी मृत्यु हुई, इनका सरकार अधिग्रहण करे और उनकी प्रतिष्ठा के अनुकूल उनका सम्मान करे और इन दोनों स्थानों को राष्ट्रीय स्मारक घोषित किया जाए।

श्री चतुरानन मिश्र (बिहार): मैं भी अपने को इससे ऐसोसिएट करता हूं?

श्री दिग्विजय सिंह (बिहार): महोदया, मैं भी अपने को इससे सम्बद्ध करता हूं।

श्री राम नरेश यादव (उत्तर प्रदेश): महोदया, मैं अपने को इससे सम्बद्ध करता हूं और चाहता हूं कि पूरा सदन इस भावना में शामिल हो और इस ओर सरकार को ध्यान देना चाहिए ताकि उनके जैसा महान राष्ट्र के सपूत का सम्मान किया जा सके और उनके नाम को चिरस्थायी रखा जा सके।